



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 176/2025/EZ**

In the matter of :

Saheb Shaw & Ors.

..... Applicants

-Versus-

The West Bengal Pollution Control Board & Ors.

..... Respondents.

INDEX

SL	PARTICULARS	ANNEXURE	PAGE
1.	Affidavit		1 to 10
2.	Copy of record of rights of Dag no. 619 and 620.	R-1	11-28
3.	Copy of the sketch map annexed to Deed of Conveyance dated 19 th May, 1989.	R-2	29-30
4.	Copy of Trade license and UDYAM registration certificate.	R-3	31-35
5.	Copy of Audit report and list of executive committee members of respondent no. 13 from 2015-16 to 2023-24.	R-4	36-41

Filed by

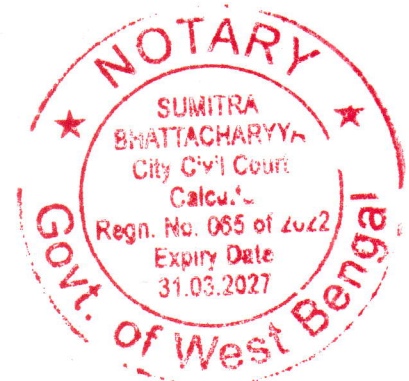
Krishnendu Bera

Krishnendu Bera

Advocate

Mob: 9804470595

Email : krishnendubera87@gmail.com



02 JAN 2026

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 176/2025/EZ**

In the matter of :

Saheb Shaw & Ors.

.....Applicants

-Versus-

The West Bengal Pollution Control
Board & Ors.

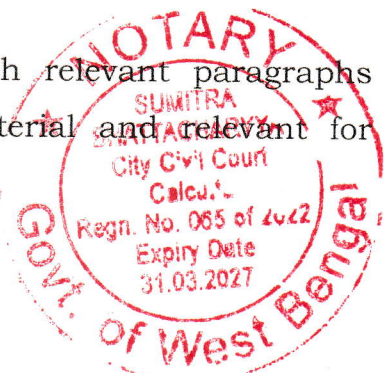
..... Respondents.

**COUNTER AFFIDAVIT ON BEHALF OF RESPONDENT NUMBER 12,
ANANDA SARKAR.**

I, Sri Ananda Sarkar, Son of Anil Sarkar, aged about ... years, by faith- Hindu, by Occupation- Business, of Udaygarh Colony, P.O- Bhattanagar, P.S- Liluah, District- Howrah, Pin- 711203, do hereby solemnly affirm and state as follows:-

1. That I am the respondent no. 12 in the instant original application and as such I am well acquainted with the facts and circumstances of the instant original application and competent to sign and swear this affidavit.

2. That I have been advised to deal with relevant paragraphs of the application which appears to be material and relevant for



X

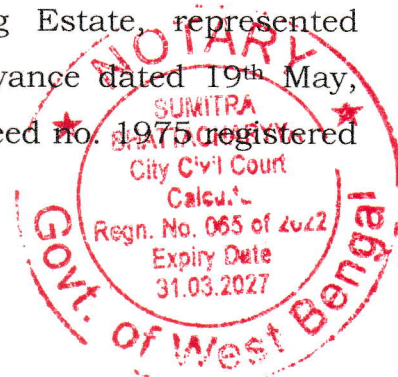
proper adjudication of the instant case and the paragraphs and/or portion of the paragraphs which are not specifically admitted, be deemed to have been denied by me.

3. Before dealing with averments and/or allegations made in various paragraphs of the petition, I crave leave to place following facts for proper appreciation and / or adjudication of the case :

- (a) That one Kashinath Mishra and Amarnath Mishra were the original recorded owners in respect of land situated at Dag no. 619 and 620 under Mouza- Liluah, J.L. no. 12, Khatian no. 863, P.S- Liluah, District- Howrah. It is stated that the land situated over the Dag no. 619 recorded as 'Bastu' in the record of rights and land situated over Dag no. 620 total measuring 23 Satak more or less is recorded as 'Pukur' being the waterbody. It is also pertinent to mention here that the said waterbody at Dag no. 620 is surrounded by the bastu land situated at Dag no. 619.

Copy of the said record of rights of Dag no. 619 and 620 are annexed hereto and marked with the letter 'R-1' to this affidavit.

- (b) That said Kashinath Mishra and Amarnath Mishra sold and conveyed the entire bastu land measuring 3 acres 06 sataks equivalent to 9 Bighas 4 Cottahs situated at Dag no. 619 in favour of one M/S Jaharlal Housing Estate, represented through it's partner by Deed of Conveyance dated 19th May, 1975 registered in Book no. I, Deed no. 1975 registered

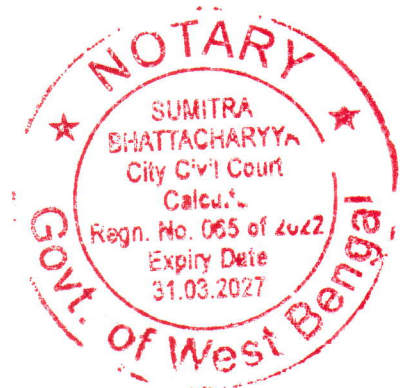


X

in the office of Additional District Sub-Registrar, Howrah and the water body situated over the Dag no. 620 were not sold by said Kashinath Mishra and Amarnath Mishra as the said land was recorded as 'Pukur'. The answering respondent craves leave to produce said Deed of Conveyance at the time of hearing.

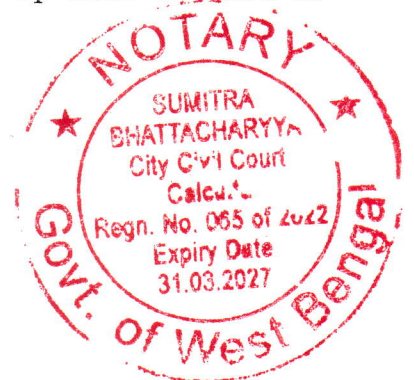
Copy of the sketch map annexed to Deed of Conveyance dated 19th May, 1989 is annexed hereto and marked with the letter 'R-2' to this affidavit.

- (c) That by virtue of said Deed of Conveyance dated 19th May, 1989 said M/S Jaharlal Housing Estate became the absolute owner in respect of the said Bastu land measuring 3 acres 06 sataks equivalent to 9 Bighas 4 Cottahs situated at Dag no. 619 and thereafter by a registered Power of Attorney dated 13th June, 1989 recorded in Book no. IV, Volume no. 6, Pages 1 to 6, being no. 236 for the year 1989, registered in the office of Additional District Sub Registrar, Howrah wherein the partners of M/S Jaharlal Housing Estate empowered their one of the partner Dipak Kumar Ghosh to execute all deeds, instruments or conveyance to any person. That after grant of Power of Attorney in favour of said Dipak Kumar Ghosh the said Attorney holder thereafter part by part sold and conveyed the entire land situated at Dag no. 619 including the water body land situated in Dag no. 620 although having no title over the said land.



X

- (d) The answering respondent more particularly states that said Attorney holder Dipak Kumar Ghosh since 1992 started filling up the water body at Dag no. 620 measuring 23 satak which is more or less 16 Cottahs from the four corners and very cunningly started selling of plot of land situated at Dag no. 619 alongwith the filled up land of Pukur at Dag no. 620 upon making understand to the intending purchasers that the said land belongs to Dag no. 619. It is pertinent to mention here that erstwhile owners never conveyed and sold the waterbody at Dag no. 620 in favour of M/s Jaharlal Housing Estate, as such the attorney holder has no locus standi and/or title to sell the said water body. As such out of greed said Dipak Kumar Ghosh filled up the waterbody at Dag no. 620 and sold the same as if the said land belongs to Dag no. 619.
- (e) As a result due to continue filling up of waterbody till 2010, only a very small portion of waterbody remains existed out of 23 Satak at Dag no. 620 and rest of the waterbody land was already sold to different purchasers namely Tarapada Shaw, Sandhya Shaw being the parents of applicant no. 1, Paresh Ghosh, Minati Ghosh, Tuhin Ghosh etc.
- (f) It is also stated further that over the said filled up land the local Municipality constructed road, installed Transformer, also installed water pipe line through underground and electricity poles are also installed over the said filled up land situated at Dag no. 620.



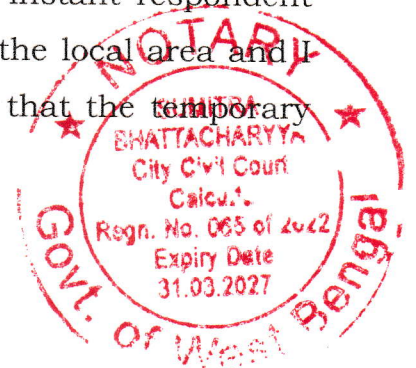
X

(g) That the answering respondent is a well known business man in the locality who is running business of decorator since last 50 years from the lifetime of his father. That the answering respondent inherited said decorator business from his father which was initially started by the father of respondent no. 12. That said decorator business presently run by respondent no. 12 under name and style 'SARKAR DECORETORS' for the purpose of renting of tent, furniture, pottery and glass, kitchen and tableware, utensils, household electrical and electronic equipments at 106/1, Chakpara, Udaygarh, Ward no. 35, Howrah- 711204.

Copy of the Trade license and UDYAM registration certificate are annexed hereto and marked with the letter 'R-3' to this affidavit.

4. That with regard to the statements made in paragraphs 1, 2 of the said application I say that those are matter of record and anything contrary to the records I deny and dispute each and every allegations and I state that the applicant not approached this Hon'ble Tribunal in clean hands. It is categorically stated that the land measuring about 0.23 acres situated in Dag no. 620 is classified as Pukur.

5. That with regard to the statements made in paragraph 3 and 4 of the said application, I deny and dispute each and every allegation and further say that neither respondent no. 12 nor respondent no. 13 filled up the said pond ever. It is reiterated that instant respondent no. 12 is a well known reputed business man in the local area and I never involved in any immoral work. It is denied that the temporary

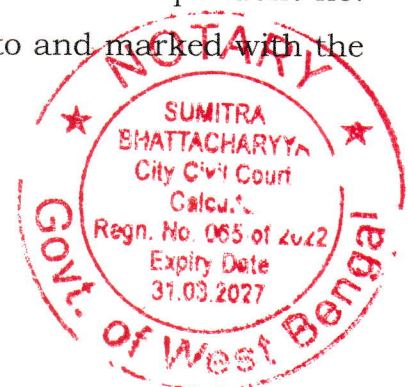


X

warehouse is used for anti-social activities. It is denied that the associates of respondent no. 12 are engaged in illicit activities like drinking alcohol, drug abuse and causing disturbances in the neighborhood. It is stated that more than a year the CCTVs are installed in the area by the respondent no 13 itself and if any anti-social activities or any illicit activities caused the same would have been recorded in the cctv footage.

It is stated further that the answering respondent became astonished after having come to knowledge that the applicant no. 4 and 9 in the instant original application are making such kind of false fabricated allegations against respondent no. 13 as said applicant no. 4 and 9 were the erstwhile Assistant Secretary and Secretary of the Club for more than a considerable period. It is stated that it is matter of record that the applicant no. 9 namely Prabir Das discharged his duties as Secretary of respondent no. 13 for the period from 2015-16 to 2023-24 i.e more than 9 years and applicant no. 4 namely Asim Roy discharged his duties as Assistant Secretary of respondent no. 13 for the period from 2018-19 to 2023-24 i.e more than 5 years. It is stated that said applicants while discharged their duties as Secretary and Asst. Secretary could have taken any steps against any illegal works in last 9 years for the alleged wrong if happened so. It is therefore evident that motivatedly, malafidely only with an intention to damage the reputation of respondent no. 12 said applicants made false allegations for their unlawful gain.

Copy of list of executive committee members of respondent no. 13 from 2015-16 to 2023-24 are annexed hereto and marked with the letter 'R-4' to this affidavit.



X

6. That with regard to the statements made in paragraph 5, 6 and 7 of the said application, I deny and dispute each and every allegation and further say that the answering respondent no. 12 was allowed to use the warehouse by the respondent no. 13 to keep decorating articles, utensils, chairs, tables for last 4 years when the applicant no. 4 and 9 themselves were discharging their duties as Secretary and Assistant Secretary of respondent no. 13 and allowed respondent no. 12 to use the said warehouse. As such the other applicants may have raised these allegations to their co-applicants regarding the atrocities of respondent no. 12, if any, as well as use of warehouse. It is also categorically denied that answering respondent no. 12 has filled up the water body for which complaint has been lodged in the year 2021 particularly when such illegal filling up was not at all happened at the instance of the answering respondent. It is also stated that the instant respondent is not at all a necessary party in the instant proceeding and merely on the ground of using warehouse constructed by respondent no. 13.

7. That with regard to the statements made in paragraph 8 and 9 of the said application, I deny and dispute each and every allegation which are contrary to the records and further say that the entire waterbody land at Dag no. 620 measuring about 23 Satak should have been restored by the competent authorities upon proper identification and demarcation and after measurement. That the respondent no. 12 and/or 13 has neither filled up the waterbody nor even objected against restoration of the same. It is stated further that over the said filled up water body land at Dag no. 620 the applicant no. 1, Saheb Shaw, Prabir Das and some other local inhabitants has constructed dwelling house without obtaining sanction plan from the

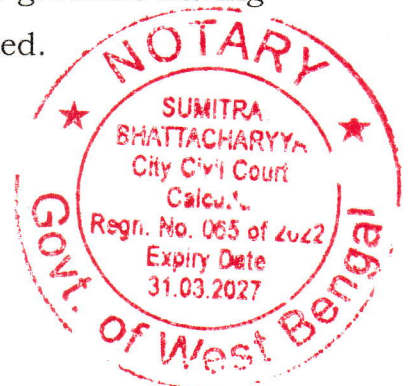


✕

local municipality as they failed to show any documents regarding their title/ownership on the said land. It is denied that no abusive and/or filthy languages were made against applicants by the associates of respondent no. 12. On the contrary it is matter of record that on one occasion said Prabir Das, the applicant no. 9 once physically assaulted ex-vice president of Respondent no. 13, Mr. Shiba Prasad Gayen which was recorded in CCTV and to that extent a F.I.R has been lodged and said criminal proceeding is still pending before Ld. Howrah Court.

8. That with regard to the statements made in paragraphs 10, 11 and 12 of the said application I deny and dispute each and every allegation which are contrary to the records and the answering respondent also states that the wetlands are supporters of life on this planet and ponds happen to form a significant part of wetlands which are crucial for the next generation livelihood and general wellbeing of communities. The answering respondent further deny that no men and agents of respondent no. 12 were ever involved in filling up of waterbody. It is unfortunate that instead of making party to the original offender i.e M/s Jawaharlal Housing Estate who actually filled up the waterbody, rather making allegations upon the private respondents without having any cogent evidence.

9. With regards to the Grounds and prayers as stated in the said original application I say that save and except those grounds having support of law are frivolous and are liable to be rejected.



X



10. It is submitted that in facts and circumstances of the case the answering respondent is also praying that the state respondents be directed to restore the pond/waterbody measuring about 23 Satak situated at Dag no. 620 surrounded by bastu land at Dag no. 619 after proper demarcation and measurement as has been recorded in the Mouza pit map under Mouza- Liluah, J.L. no. 12, Khatian no. 863, P.S- Liluah, District- Howrah.

11. That the statements made in paragraphs 1 to 9 are true to my knowledge and rest are my respectful submission.

Ananda Goswami

Identified by me

Krishnendu Bose

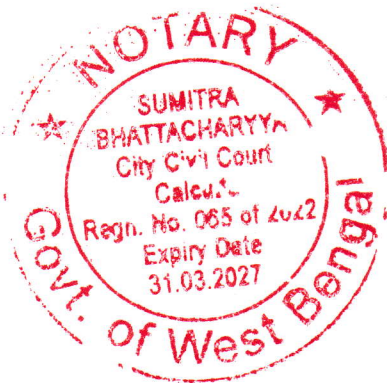
Advocate

DEPONENT

**Solemnly Affirmed and
Declared before me U/S 139
CPC, (C)**

Sumitra Bhattacharyya
Notary

Sumitra Bhattacharyya
Notary, Govt. of W.B
Regd. No. 065 of 2022
City Civil Court, Calcutta



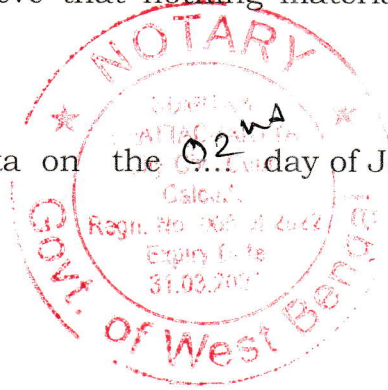
02 JAN 2026

X

VERIFICATION:

I, Sri Ananda Sarkar, Son of Anil Sarkar, the Deponent within named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from.

Verified at Kolkata on the 02nd day of January, 2026.



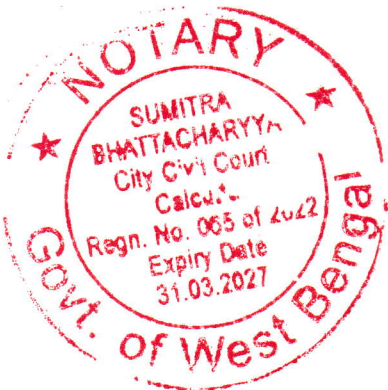
Ananda Sarkar

Identified by me

Deponent

Krishnendu Bera

Advocate



02 JAN 2026

জেলা- হাওড়া

খতিয়ান নং- ৮৬৩

[০৫০৩০১২]



21

মৌজা- লিলুয়া

জে.এল.নং- ১২

থানা- লিলুয়া

(১) রাজস্ব- পশ্চিমবঙ্গ ভূঃ সঃ আইন , ১৯৫৫, তৎসহ (২য় সংশোধনী) আইন ২০১৭ মোতাবেক/ কলকাতা ভূমি রাজস্ব আইন , ২০০৩ মোতাবেক ধার্য্য হবে। কৃষিকার্য্যে ব্যবহৃত জমির রাজস্ব , সেস পশ্চিমবঙ্গ সরকার কর্তৃক মকুব .

(২) জমির পরিমাণ(এ)- ০.৩৭৪৫

(৩) মোট দাগের সংখ্যা- ৪

	(৪) অগ্রস্বত্বের দখলকারের বিবরণ	(৫) স্বত্ব	(৬) মন্তব্য
নাম-	কাশীনাথ মিশ্র	রয়েত	
পিতা-	রামনাথ		
ঠিকানা-	নিজ		

(৭) অগ্রস্বত্বের নিজ দখলীয় জমি

দাগ নং	জমির শ্রেণী	মন্তব্য	দাগের মোট পরিমাণ(এ)	দাগের মধ্যে অগ্রস্বত্বের অংশ	দাগের মধ্যে অগ্রস্বত্বের জমির অংশের পরিমাণ	একর	হেক্টর
৬১৯	বাগান/বাস্তু		৩.১০০০	০.০৬৯০	০.২১০৫		

গত খং নং -

9303,8622,11076,11687,11816

হস্তান্তরের ধরণ - রে: ক:

মূলে, রে: ক: মূলে, রে: ক:

মূলে, রে: ক: মূলে

অনুমতি দং

(১) শ্যামল কর্মকার

পিতা-মনীন্দ্র নাথ

সাং-নিজ

অংশ-0.0003

(* দাগের অগ্রস্বত্বের জমির যথার্থ পরিমাণ, দাগের মধ্যে অগ্রস্বত্বের অংশ অনুসারে নির্ধারিত হইবে।)

52

District- Howrah

Khatian No. 863

Mouza- Liluah

J.L. no. 12 P.S- Liluah

(1) Revenue- West Bengal Land Reforms Act, 1955 as amended upto 2017.

(2) Land Area (Acre)- 0.3745

(3) Total Dag nos. 4

	(4) Details of holder	(5) Right	(6) Remarks
Name-	Kashinath Mishra	Rayat	
Father-	Ramnath		
Address-	Own		

(7) Details of Land

Dag no.	Classification	Remarks	Total area of Dag (Acre)	Area of Land holder	Area of Land Holder
619	Bagan / Bastu		3.1000	0.0690	0.2105

Last Kha no. - 9303, 8622, 11076, 11687, 11816

1. Shyamal Karmakar

Father- Manindra Nath.

Address- Own. Share- 0.0003

জেলা- হাওড়া খতিয়ান নং- ৮৬৩ [০৫০৩০১২]
 মৌজা- লিলুয়া জে.এল.নং- ১২ থানা- লিলুয়া



(১) রাজস্ব- পশ্চিমবঙ্গ ভূঃ সঃ আইন , ১৯৫৫, তৎসহ (২য় সংশোধনী) আইন ২০১৭ মোতাবেক/ কলকাতা ভূমি রাজস্ব আইন , ২০০৩ মোতাবেক ধার্য হবে। কৃষিকার্যে ব্যবহৃত জমির রাজস্ব , সেস পশ্চিমবঙ্গ সরকার কর্তৃক মকুব .

(২) জমির পরিমাণ(এ)- ০.৩৭৪৫

(৩) মোট দাগের সংখ্যা- ৪

	(৪) অগ্রস্বয়ের দখলকারের বিবরণ	(৫) স্বস্থ	(৬) মন্তব্য
নাম-	কাশীনাথ মিশ্র	রায়ত	
পিতা-	রামনাথ		
ঠিকানা-	নিজ		

দাগ নং	জমির শ্রেণী	মন্তব্য	দাগের মোট পরিমাণ(এ)	দাগের মধ্যে অগ্রস্বয়ের অংশ	দাগের মধ্যে অগ্রস্বয়ের জমির অংশের পরিমাণ	একর	হেক্টর
--------	-------------	---------	---------------------	-----------------------------	---	-----	--------

৩১৯	(২) নকুল চন্দ্র সূত্রধর পিতা-কৃষ্ণধন সাং-নিজ অংশ-0.0003						
	(৩) মীরারানী দেব স্বামী-মধুসূদন সাং-নিজ অংশ-0.0002						
	(৪) রতন কুমার রায় পিতা-অমরেন্দ্র সাং-নিজ অংশ-0.0001						

(* দাগের অগ্রস্বয়ের জমির যথার্থ পরিমাণ, দাগের মধ্যে অগ্রস্বয়ের অংশ অনুসারে নির্ধারিত হইবে।)

2

District- Howrah

Khatian No. 863

Mouza- Liluah

J.L. no. 12

P.S- Liluah

(3) Revenue- West Bengal Land Reforms Act, 1955 as amended upto 2017.

(4) Land Area (Acre)- 0.3745

(3) Total Dag nos. 4

	(4) Details of holder	(5) Right	(6) Remarks
Name-	Kashinath Mishra	Rayat	
Father-	Ramnath		
Address-	Own		

(7) Details of Land

Dag no.	Classification	Remarks	Total area of Dag (Acre)	Area of Land holder	Area of Land Holder
619					

2. Nakul Chandra Sutradhar
Father- Krishnadhan
Address- Own. Share- 0.0003
3. Mirarani Deb,
Husband- Madhusudan
Address- Own. Share- 0.0002
4. Ratan Kumar Ray
Father- Amarendra
Address- Own. Share- 0.0001

জেলা- হাওড়া খতিয়ান নং- ৮৬৩ [০৫০৩০১২]
মোজা- লিলুয়া জে.এল.নং- ১২ খানা- লিলুয়া



(১) রাজস্ব- পশ্চিমবঙ্গ ভূঃ সং আইন , ১৯৫৫, তৎসহ (২য় সংশোধনী) আইন ২০১৭ মোতাবেক/ কলকাতা ভূমি রাজস্ব আইন , ২০০৩ মোতাবেক ধার্য্য হবে। কৃষিকার্য্যে ব্যবহৃত জমির রাজস্ব , সেস পশ্চিমবঙ্গ সরকার কর্তৃক মকুব .

(২) জমির পরিমাণ(এ)- ০.৩৭৪৫

(৩) মোট দাগের সংখ্যা- ৪

	(৪) অত্রস্বত্বের দখলকারের বিবরণ	(৫) স্বত্ব	(৬) মন্তব্য
নাম-	কাশীনাথ মিশ্র	রায়ত	
পিতা-	রামনাথ		
ঠিকানা-	নিজ		

দাগ নং	জমির শ্রেণী	মন্তব্য	দাগের মোট পরিমাণ(এ)	দাগের মধ্যে অত্রস্বত্বের অংশ	দাগের মধ্যে অত্রস্বত্বের জমির অংশের পরিমাণ	একর	হেক্টর
--------	-------------	---------	---------------------	------------------------------	--	-----	--------

৬১৯

(৫) তপন কুমার রায়
পিতা-অমরেন্দ্র নাথ
সাং-নিজ
অংশ-০.০০০১

(৬) শিবপ্রসাদ গায়েন
পিতা-ভীমচন্দ্র
সাং-নিজ
অংশ-০.০০০৩

(৭) গৌতম কাজি
পিতা-শ্যামাপদ
সাং-নিজ
অংশ-০.০০০৫

(* দাগের অত্রস্বত্বের জমির যথার্থ পরিমাণ, দাগের মধ্যে অত্রস্বত্বের অংশ অনুসারে নির্ধারিত হইবে।)

3

District- Howrah

Khatian No. 863

Mouza- Liluah

J.L. no. 12 P.S- Liluah

(5) Revenue- West Bengal Land Reforms Act, 1955 as amended upto 2017.

(6) Land Area (Acre)- 0.3745 (3) Total Dag nos. 4

	(4) Details of holder	(5) Right	(6) Remarks
Name-	Kashinath Mishra	Rayat	
Father-	Ramnath		
Address-	Own		

(7) Details of Land

Dag no.	Classification	Remarks	Total area of Dag (Acre)	Area of Land holder	Area of Land Holder
619					

5. Tapan Kumar Ray
Father- Amarendra Nath
Address- Own. Share- 0.0001
6. Shibaprasad Gayen
Father- Bhimchandra
Address- Own. Share- 0.0003
7. Gautam Kanji
Father- Shyamapada
Address- Own. Share- 0.0005

জেলা- হাওড়া খতিয়ান নং- ৮৬৩ [০৫০৩০১২]
মৌজা- লিলুয়া জে.এল.নং- ১২ থানা- লিলুয়া



(১) রাজস্ব- পশ্চিমবঙ্গ ভূঃ সং আইন , ১৯৫৫, তৎসহ (২য় সংশোধনী) আইন ২০১৭ মোতাবেক/ কলকাতা ভূমি রাজস্ব আইন , ২০০৩ মোতাবেক ধার্য হবে। কৃষিকার্যে ব্যবহৃত জমির রাজস্ব . সেস পশ্চিমবঙ্গ সরকার কর্তৃক মকুব .

(২) জমির পরিমাণ(এ)- ০.৩৭৪৫

(৩) মোট দাগের সংখ্যা- ৪

	(৪) অত্রস্বত্বের দখলকারের বিবরণ	(৫) স্বত্ব	(৬) মন্তব্য
নাম-	কাশীনাথ মিশ্র	স্বত্ব	
পিতা-	রামনাথ		
ঠিকানা-	নিজ		

দাগ নং	জমির শ্রেণী	মন্তব্য	দাগের মোট পরিমাণ(এ)	দাগের মধ্যে অত্রস্বত্বের অংশ	দাগের মধ্যে অত্রস্বত্বের জমির অংশের পরিমাণ	একর	হেক্টর
--------	-------------	---------	---------------------	------------------------------	--	-----	--------

৬১৯

(৮) পরেশ চন্দ্র ঘোষ
পিতা-গোপাল
মাং-নিজ
অংশ-০.০০০৩

(৯) রতন কুমার দত্ত
পিতা-হারাধন
মাং-নিজ
অংশ-০.০০০৯

৬১৯/১০৬২

বাগান/বাস্তু ৪ (গ) ধারা প্রযোজ্য

০.০৬৫০ ০.৩৭৫০

০.০২৪০

৬১৯/১০৬৫

বাগান/বাস্তু ৪ (গ) ধারা প্রযোজ্য

০.০৬৫০ ০.৩৭৫০

০.০২৫০

৬২০

পুকুর

০.২৩০০ ০.৫০০০

০.১১৫০

মোট দাগের সংখ্যা- চার মাত্র

(* দাগের অত্রস্বত্বের জমির যথার্থ পরিমাণ, দাগের মধ্যে অত্রস্বত্বের অংশ অনুসারে নির্ধারিত হইবে।)

Certified to be true copy u/s 75 of The Bharatiya Sakshya Adhiniyam 2023

Fees Received : Application Fee : Rs. 10, Authentication Fee : Rs. 10 x 4, Total fee : Rs. 50, Copy No.:13036

4

District- Howrah

Khatian No. 863

Mouza- Liluah

J.L. no. 12 P.S- Liluah

(7) Revenue- West Bengal Land Reforms Act, 1955 as amended upto 2017.

(8) Land Area (Acre)- 0.3745 (3) Total Dag nos. 4

	(4) Details of holder	(5) Right	(6) Remarks
Name-	Kashinath Mishra	Rayat	
Father-	Ramnath		
Address-	Own		

(7) Details of Land

Dag no.	Classification	Remarks	Total area of Dag (Acre)	Area of Land holder	Area of Land Holder
619					

8. Paresh Chandra Ghosh
 Father- Gopal
 Address- Own. Share- 0.0003

9. Ratan Kumar Dutta
 Father- Haradhan
 Address- Own. Share- 0.0009

619/1062	Bagan / Bastu	Sec 4 (c)	0.0650	0.3750	0.0240
619/1065	Bagan / Bastu	Sec 4 (c)	0.0650	0.3750	0.0250
620	Pukur		0.2300	0.5000	0.1150



জেলা- হাওড়া খতিয়ান নং- ২৫৬ [০৫০৩০১২]
মৌজা- লিলুয়া জে.এল.নং- ১২ খানা- লিলুয়া



(১) রাজস্ব- পশ্চিমবঙ্গ ভূঃ সং আইন , ১৯৫৫, তৎসহ (২য় সংশোধনী) আইন ২০১৭ মোতাবেক/ কলকাতা ভূমি রাজস্ব আইন ,২০০৩ মোতাবেক ধার্য্য হবে। কৃষিকার্য্যে ব্যবহৃত জমির রাজস্ব , সেস পশ্চিমবঙ্গ সরকার কর্তৃক মকুব .

(২) জমির পরিমান(এ)- ০.৬০৮৪

(৩) মোট দাগের সংখ্যা- ৫

	(৪) অত্রস্বত্বের দখলকারের বিবরণ	(৫) স্বত্ব	(৬) মন্তব্য
নাম-	অমর নাথ মিশ্র	স্বত্ব	
পিতা-	বিশ্বেশ্বর নাথ		
ঠিকানা-	নিজ		

(৭) অত্রস্বত্বের নিজ দখলীয় জমি

দাগ নং	জমির শ্রেণী	মন্তব্য	দাগের মোট পরিমান(এ)	দাগের মধ্যে অত্রস্বত্বের অংশ	দাগের মধ্যে অত্রস্বত্বের জমির অংশের পরিমান	
					একর	হেক্টর
৬১৩	ডাঙ্গা		০.০৮০০	০.৫০০০	০.০৮০০	
	পু:পতিত					
৬১৯	বাগান/বাস্ত		৩.১০০০	০.১৩১৭	০.৪০৪৪	

গত খং নং -

8622,11076,11687,11816

হস্তান্তরের ধরণ - রে: ক:

মূলে,রে: ক: মূলে,রে: ক:

মূলে,রে: ক: মূলে

অনুমতি দং

(১) মিনতি ঘোষ

স্বামী-পরেশ চন্দ্র ঘোষ

সাং-নিজ

অংশ-০.০০০০

০.৩

(* দাগের অত্রস্বত্বের জমির যথার্থ পরিমাণ, দাগের মধ্যে অত্রস্বত্বের অংশ অনুমারে নির্ধারিত হইবে।)

5

District- Howrah

Khatian No. 256

Mouza- Liluah

J.L. no. 12 P.S- Liluah

(1) Revenue- West Bengal Land Reforms Act, 1955 as amended upto 2017.

(2) Land Area (Acre)- 0.6084

(3) Total Dag nos. 5

	(4) Details of holder	(5) Right	(6) Remarks
Name-	Amar Nath Mishra	Rayat	
Father-	Bisweswar Nath		
Address-	Own		

(7) Details of Land

Dag no.	Classification	Remarks	Total area of Dag (Acre)	Area of Land holder	Area of Land Holder
613	Danga		0.0800	0.5000	0.0400
619	Bagan / Bastu		3.1000	0.1317	0.4044

Last Kha no. - 8622, 11076, 11687, 11816

1. Minati Ghosh

Husband- Paresh Chandra Ghosh.

Address- Own. Share- 0.0000

জেলা- হাওড়া খতিয়ান নং- ২৫৬ [০৫০৩০১২]
 মৌজা- লিলুয়া জে.এল.নং- ১২ থানা- লিলুয়া



(১) রাজস্ব- পশ্চিমবঙ্গ ভূঃ সঃ আইন , ১৯৫৫, ভৎসহ (২য় সংশোধনী) আইন ২০১৭ মোতাবেক/ কলকাতা ভূমি রাজস্ব আইন ,২০০৩ মোতাবেক ধার্য হবে। কৃষিকার্যে ব্যবহৃত জমির রাজস্ব , সেস পশ্চিমবঙ্গ সরকার কর্তৃক মকুব .

(২) জমির পরিমাণ(এ)- ০.৬০৮৪

(৩) মোট দাগের সংখ্যা- ৫

	(৪) অত্রস্বত্বের দখলকারের বিবরণ	(৫) স্বত্ব	(৬) মন্তব্য
নাম-	অমর নাথ মিশ্র	স্বত্ব	
পিতা-	বিধেশ্বর নাথ		
ঠিকানা-	নিজ		

দাগ নং	জমির শ্রেণী	মন্তব্য	দাগের মোট পরিমাণ(এ)	দাগের মধ্যে অত্রস্বত্বের অংশ	দাগের মধ্যে অত্রস্বত্বের জমির অংশের পরিমাণ	একর	হেক্টর
--------	-------------	---------	---------------------	------------------------------	--	-----	--------

৬১৯

(১০) ভারারানী কর্মকার

স্বামী-বিভূতী ভূষণ

সাং-নিজ

অংশ-0.0000

৩.৩

(১১) রত্না দাস

স্বামী-প্রবীর

সাং-নিজ

অংশ-0.0000

২.৩

(১২) সুভাষ পণ্ডিত

পিতা-বেচুরাম

সাং-নিজ

অংশ-0.0000

২.৪

(* দাগের অত্রস্বত্বের জমির যথার্থ পরিমাণ, দাগের মধ্যে অত্রস্বত্বের অংশ অনুসারে নির্ধারিত হইবে।)

6

District- Howrah

Khatian No. 256

Mouza- Liluah

J.L. no. 12 P.S- Liluah

(1) Revenue- West Bengal Land Reforms Act, 1955 as amended upto 2017.

(2) Land Area (Acre)- 0.6084 (3) Total Dag nos. 5

	(4) Details of holder	(5) Right	(6) Remarks
Name-	Amar Nath Mishra	Rayat	
Father-	Bisweswar Mishra		
Address-	Own		

Dag no.	Classification	Remarks	Total area of Dag (Acre)	Area of Land holder	Area of Land Holder
619					

10. Tararani Karmakar
 Husband- Bibhuti Bhusan
 Address- Own. Share- 0.0000

11. Ratna Das
 Husband- Prabir
 Address- Own. Share- 0.0000

12. Subhash Pandit
 Father- Bechuram
 Address- Own. Share- 0.0000

জেলা- হাওড়া

খতিয়ান নং- ২৫৬

[০৫০৩০১২]



23

মৌজা- লিলুয়া

জে.এল.নং- ১২

থানা- লিলুয়া

(১) রাজস্ব- পশ্চিমবঙ্গ ভূঃ সঃ আইন , ১৯৫৫, তৎসহ (২য় সংশোধনী) আইন ২০১৭ মোতাবেক/ কলকাতা ভূমি রাজস্ব আইন , ২০০৩ মোতাবেক ধার্য্য হবে। কৃষিকার্য্যে ব্যবহৃত জমির রাজস্ব , সেম পশ্চিমবঙ্গ সরকার কর্তৃক মকুব .

(২) জমির পরিমান(এ)- ০.৬০৮৪

(৩) মোট দাগের সংখ্যা- ৫

	(৪) অগ্রস্বের দখলকারের বিবরণ	(৫) স্বত্ব	(৬) মন্তব্য
নাম-	অমর নাথ মিশ্র	স্বত্ব	
পিতা-	বিশ্বেশ্বর নাথ		
ঠিকানা-	নিজ		

দাগ নং

জমির শ্রেণী মন্তব্য

দাগের মোট
পরিমান(এ)দাগের মধ্যে
অগ্রস্বের অংশদাগের মধ্যে
অগ্রস্বের জমির
অংশের পরিমান

একর হেক্টর

৬১৯

(২) ননীগোপাল সাহা

পিতা-শঙ্কুনাথ

সাং-নিজ

অংশ-০.০০০০

২.৬

(৩) গোপীনাথ সাহা

পিতা-শঙ্কুনাথ

সাং-নিজ

অংশ-০.০০০০

০.৫

(৪) অঞ্জলী সাহা

স্বামী-ননীগোপাল

সাং-নিজ

অংশ-০.০০০০

০.৩

(* দাগের অগ্রস্বের জমির যথার্থ পরিমাণ, দাগের মধ্যে অগ্রস্বের অংশ অনুসারে নির্ধারিত হইবে।)

7

District- Howrah

Khatian No. 256

Mouza- Liluah

J.L. no. 12 P.S- Liluah

(3) Revenue- West Bengal Land Reforms Act, 1955 as amended upto 2017.

(4) Land Area (Acre)- 0.6084 (3) Total Dag nos. 5

	(4) Details of holder	(5) Right	(6) Remarks
Name-	Amar Nath Mishra	Rayat	
Father-	Bisweswar Mishra		
Address-	Own		

Dag no.	Classification	Remarks	Total area of Dag (Acre)	Area of Land holder	Area of Land Holder
619					

2. Nani Gopal Saha
Father- Sambhunath
Address- Own. Share- 0.0000
3. Gopinath Saha
Father- Sambhunath
Address- Own. Share- 0.0000
4. Anjali Saha
Husband- Nanigopal
Address- Own. Share- 0.0000

জেলা- হাওড়া খতিয়ান নং- ২৫৬ [০৫০৩০১২]
 মৌজা- লিলুয়া জে.এল.নং- ১২ খানা- লিলুয়া



25

(১) রাজস্ব- পশ্চিমবঙ্গ ভূঃ সঃ আইন , ১৯৫৫, তৎসহ (২য় সংশোধনী) আইন ২০১৭ মোতাবেক/ কলকাতা ভূমি রাজস্ব আইন ,২০০৩ মোতাবেক ধার্য্য হবে। কৃষিকার্য্যে ব্যবহৃত জমির রাজস্ব , সেস পশ্চিমবঙ্গ সরকার কর্তৃক মকুব .

(২) জমির পরিমাণ(এ)- ০.৬০৮৪

(৩) মোট দাগের সংখ্যা- ৫

	(৪) অত্রস্বত্বের দখলকারের বিবরণ	(৫) স্বত্ব	(৬) মন্তব্য
নাম-	অমর নাথ মিশ্র	রায়ত	
পিতা-	বিশ্বেশ্বর নাথ		
ঠিকানা-	নিজ		

দাগ নং	জমির শ্রেণী	মন্তব্য	দাগের মোট পরিমাণ(এ)	দাগের মধ্যে অত্রস্বত্বের অংশ	দাগের মধ্যে অত্রস্বত্বের জমির অংশের পরিমাণ	একর	হেক্টর
--------	-------------	---------	---------------------	------------------------------	--	-----	--------

৬১৯

(৫) প্রতিমা চৌধুরী

স্বামী-পরমানন্দ

সাং-নিজ

অংশ-0.0000

১.৮

(৬) তারাপদ সাউ

পিতা-এককড়ি

সাং-নিজ

অংশ-0.0000

৩.০

(৭) মানবী চ্যাটার্জী

স্বামী-সঞ্চয়

সাং-নিজ

অংশ-0.0000

২.২

(* দাগের অত্রস্বত্বের জমির যথার্থ পরিমাণ, দাগের মধ্যে অত্রস্বত্বের অংশ অনুসারে নির্ধারিত হইবে।)

8

District- Howrah

Khatian No. 256

Mouza- Liluah

J.L. no. 12 P.S- Liluah

(5) Revenue- West Bengal Land Reforms Act, 1955 as amended upto 2017.

(6) Land Area (Acre)- 0.6084 (3) Total Dag nos. 5

	(4) Details of holder	(5) Right	(6) Remarks
Name-	Amar Nath Mishra	Rayat	
Father-	Bisweswar Mishra		
Address-	Own		

Dag no.	Classification	Remarks	Total area of Dag (Acre)	Area of Land holder	Area of Land Holder
619					

5. Pratima Chowdhury
Husband- Parmananda
Address- Own. Share- 0.0000
6. Tarapada Shaw
Father- Akkori
Address- Own. Share- 0.0000
7. Manabi Chatterjee
Husband- Sanchay
Address- Own. Share- 0.0000

জেলা- হাওড়া খতিয়ান নং- ২৫৬ [০৫০৩০১২]

মৌজা- লিলুয়া জে.এল.নং- ১২ খানা- লিলুয়া



(১) রাজস্ব- পশ্চিমবঙ্গ ভূঃ সং আইন , ১৯৫৫, তৎসহ (২য় সংশোধনী) আইন ২০১৭ মোতাবেক/ কলকাতা ভূমি রাজস্ব আইন , ২০০৩ মোতাবেক ধার্য হবে। কৃষিকার্যে ব্যবহৃত জমির রাজস্ব , সেস পশ্চিমবঙ্গ সরকার কর্তৃক মকুব .

(২) জমির পরিমাণ(এ)- ০.৬০৮৪

(৩) মোট দাগের সংখ্যা- ৫

	(৪) অত্রস্বত্বের দখলকারের বিবরণ	(৫) স্বত্ব	(৬) মন্তব্য
নাম-	অমর নাথ মিশ্র	রায়ত	
পিতা-	বিশ্বেশ্বর নাথ		
ঠিকানা-	নিজ		

দাগ নং	জমির শ্রেণী	মন্তব্য	দাগের মোট পরিমাণ(এ)	দাগের মধ্যে অত্রস্বত্বের অংশ	দাগের মধ্যে অত্রস্বত্বের জমির অংশের পরিমাণ
					একর হেক্টর

৬১৯	(৮) স্বপ্না রায়	স্বামী-সুরঞ্জন সাং-নিজ অংশ-০.০০০০ ২.৪			
	(৯) মেওয়াজী সিং	স্বামী-শ্রীপদ সাং-নিজ অংশ-০.০০০০ ২.৪			
৬১৯/১০৬২	বাগান/বাস্তু	৪ (গ) ধারা প্রযোজ্য	০.০৬৫০	০.৩৭৫০	০.০২৫০
৬১৯/১০৬৫	বাগান/বাস্তু	৪ (গ) ধারা প্রযোজ্য	০.০৬৫০	০.৩৭৫০	০.০২৪০
৬২০	পুকুর		০.২৩০০	০.৫০০০	০.১১৫০

মোট দাগের সংখ্যা- পাঁচ মাত্র

(* দাগের অত্রস্বত্বের জমির যথার্থ পরিমাণ, দাগের মধ্যে অত্রস্বত্বের অংশ অনুসারে নির্ধারিত হইবে।)

Certified to be true copy u/s 75 of The Bharatiya Sakshya Adhinyam 2023

Fees Received : Application Fee : Rs. 10, Authentication Fee : Rs. 10 x 5, Total fee : Rs. 60, Copy No.:13035

9

District- Howrah

Khatian No. 256

Mouza- Liluah

J.L. no. 12 P.S- Liluah

(1) Revenue- West Bengal Land Reforms Act, 1955 as amended upto 2017.

(2) Land Area (Acre)- 0.6084

(3) Total Dag nos. 5

	(4) Details of holder	(5) Right	(6) Remarks
Name-	Amar Nath Mishra	Rayat	
Father-	Bisweswar Mishra		
Address-	Own		

Dag no.	Classification	Remarks	Total area of Dag (Acre)	Area of Land holder	Area of Land Holder
619					

8. Swapna Ray
Husband - Suranjan
Address- Own. Share- 0.0000

9. Mewaji Singh
Husband - Sripad
Address- Own. Share- 0.0000

619/1062	Bagan / Bastu	Sec 4 (c)	0.0650	0.3750	0.0250
619/1065	Bagan / Bastu	Sec 4 (c)	0.0650	0.3750	0.0240
620	Pukur		0.2300	0.5000	0.1150

619, UNDER KHATIAN NO-395, AT MOUZA-LILUAH J.L.NO-12 PART OF HOLDING NO-1. CHAKPARA ROAD P.S. LILUAH, HOWRAH.

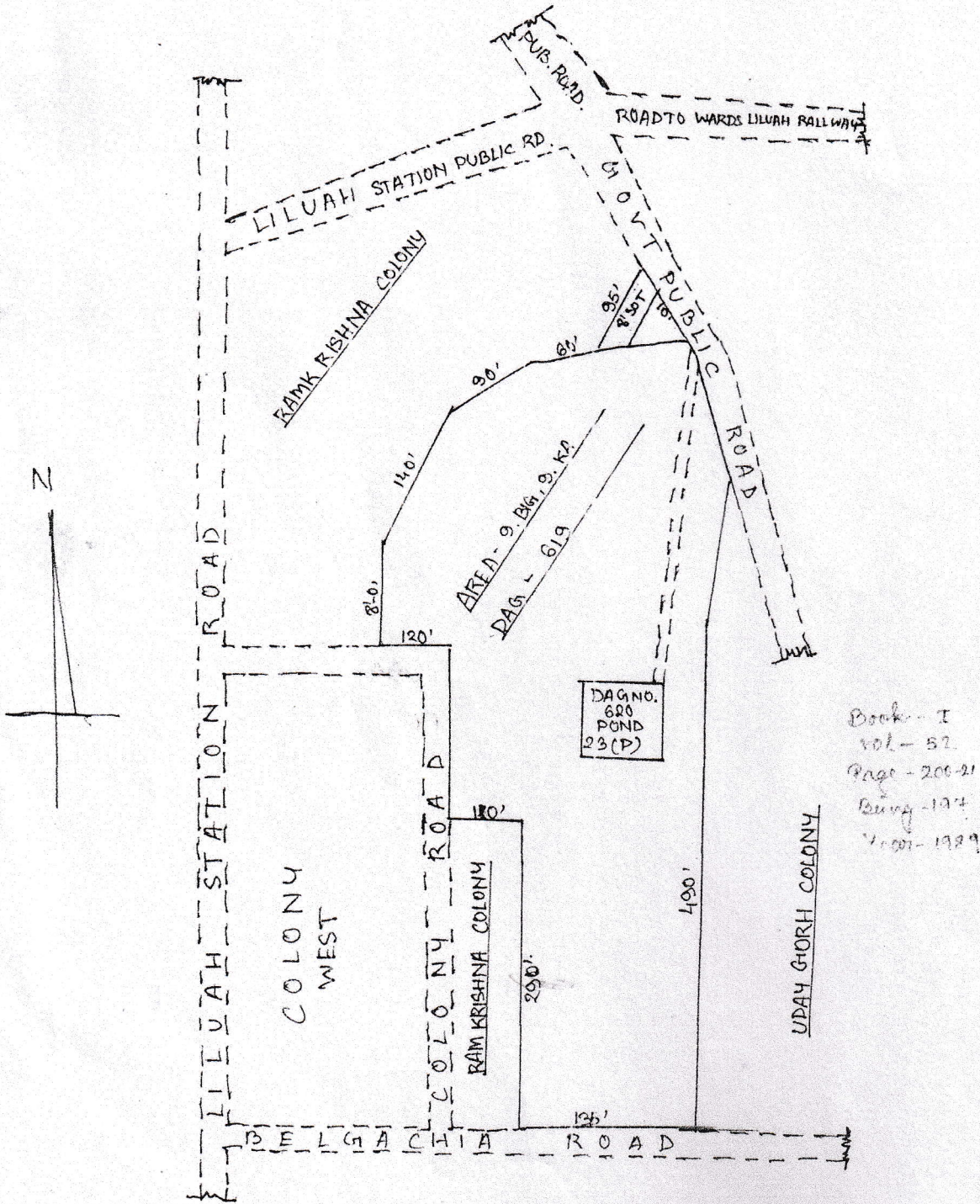
VENDOR-SRI. AMARNATH MISSEER & SRI. KASHINATH MISHRA

AREA - 9. BIG. 4 KA

23

VENDEE:- MIS JAWHARLAL HOUSEING ESTAE

SHOWN IN RED BORDER.



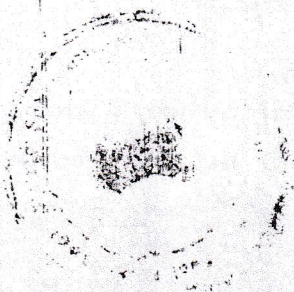
Book - I
Vol - 52
Page - 200-21
Sug - 1974
Year - 1979

TRUE COPY
A/C NO. 10/04. 1/12

For S.R

Transd Copy:- S. S. Mitra
28/10/14

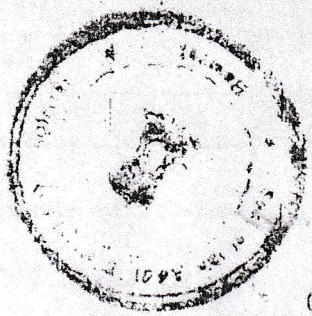
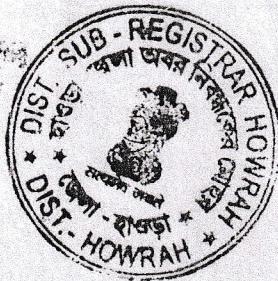
200 10 2112
1975
1975
1975



sd. A. Maitty
25/8/74

10/15/89

Additional District



TRUE COPY
25/8/74

PLAN ATTACHED

sd. A. Maitty

CERTIFIED TO BE A TRUE COPY

DISTRICT SUB-REGISTRAR
HOWRAH

29/11/16

District Record Keeper
Howrah

CHECKED BY

sd. A. Maitty
25/8/74

Form -24
(Under Rule 82)



Certificate No. 0917P173823230588

Old Certificate No.- HMC/W66/260028/20

31

PERMANENT CERTIFICATE OF ENLISTMENT

West Bengal Municipal Act, 1993
[See Section 118]

(Duplicate to be filled up)

Bally (Municipality)

Howrah Sadar, Howrah

The Board of Councillors of Bally (Municipality) hereby grant unto ANANDA SARKAR , the Proprietor of M/S SARKAR DECORETORS. residing and or carrying on or intending to carry on business at Holding No :- 106/1, UDAYGARH , P.O:- NA, P.S:- NA, District :- Howrah, Pincode :-711204 in ward no. 35 and exercising or intending to excercise the Profession, Trade or Callings of Decorators or Agencies(Category), DECORATORS AND CATERER(Nature of Business) this Permanent Certificate of Enlistment under Section 118 of the West Bengal Municipal Act, 1993 and acknowledge to have received in consideration thereof, a total fee of Rs.1867/- (Rupees: One Thousand Eight Hundred Sixty Seven) only.

This Certificate of Enlistment will be in force until the 28-Jun-2026 and to be produced at the time of further renewal.

Date of Renewal: 28-Jun-2025



Bally (Municipality)|DECORATORS AND CATERER|0917P173823230588|28-Jun-2025|27-Jun-2026

(Scan QR Code with QR Reader)

Disclaimer : This document is auto-generated through Computer system as per data submitted by the applicant himself in online procedure. Respective Department / Authority/ Institution/ Office may verify the documents /credentials from the CE holder , if so deem fit.

The authenticity of this document can be verified by accessing the URL: edistrict.wb.gov.in and then clicking on the



Govt. of West Bengal
Directorate of Commercial Tax
GRIPS eChallan



32



192025260132520898

GRN Details

GRN:	192025260132520898	Payment Mode:	SBI Epay
GRN Date:	28/06/2025 13:36:50	Bank/Gateway:	SBIePay Payment Gateway
BRN :	8709428570627	BRN Date:	28/06/2025 13:36:58
Gateway Ref ID:	554504383914	Method:	State Bank of India UPI
GRIPS Payment ID:	280620252013252088	Payment Init. Date:	28/06/2025 13:36:50
Payment Status:	Successful	Payment Ref. No:	192120487261

[Rc. Number]

Depositor Details

Depositor's Name:	ANANDA SARKAR
Address:	106/1, UDAYGARH, LILUAH, 711203
Mobile:	9836034082
EMAIL:	dipanita1991991@gmail.com
Depositor Status:	Enrolled
Period From (dd/mm/yyyy):	01/04/2025
Period To (dd/mm/yyyy):	31/03/2026
Payment Ref ID:	192120487261
Dept Ref ID/DRN:	001000008000860697

Payment Details

Sl. No.	Payment Ref No	Head of A/C Description	Head of A/C	Amount (₹)
1	192120487261	Profession Tax-Taxes	0028-00-107-001-03	300
			Total	300

IN WORDS: THREE HUNDRED ONLY.

PAID

8/14/25, 4:28 PM

Print : Udyam Registration Certificate

UDYAM REGISTRATION CERTIFICATE**33**

UDYAM REGISTRATION NUMBER

UDYAM-WB-08-0108281

NAME OF ENTERPRISE

SARKAR DECORETORS

TYPE OF ENTERPRISE *

S.No.	Classification Year	Enterprise Type	Classification Date
1	2025-26	Micro	14/08/2025

MAJOR ACTIVITY

SERVICES

SOCIAL CATEGORY OF ENTREPRENEUR

GENERAL

NAME OF UNIT(S)

S.No.	Name of Unit(s)
1	SARKAR DECORETORS

OFFICIAL ADDRESS OF ENTERPRISE

Flat/Door/Block No.	106/1	Name of Premises/ Building	Chak Para
Village/Town	Bally	Block	Bally
Road/Street/Lane	Udaygarh, Ward no. 35	City	Howrah
State	WEST BENGAL	District	HOWRAH , Pin 711204
Mobile	9836034082	Email:	asarkar9836@gmail.com

DATE OF INCORPORATION / REGISTRATION OF ENTERPRISE

26/08/1999

DATE OF COMMENCEMENT OF PRODUCTION/BUSINESS

26/08/1999

NATIONAL INDUSTRY CLASSIFICATION CODE(S)

S.No.	NIC 2 Digit	NIC 4 Digit	NIC 5 Digit	Activity
1	77 - Rental and leasing activities	7729 - Renting and leasing of other personal and household goods n.e.c.	77291 - Renting of tent, furniture, pottery and glass, kitchen and tableware, utensils, household electrical and electronic equipments etc.	Services

DATE OF UDYAM REGISTRATION

14/08/2025

* In case of graduation (upward/reverse) of status of an enterprise, the benefit of the Government Schemes will be availed as per the provisions of Notification No. S.O. 2119(E) dated 26.06.2020 Issued by the M/o MSME.

Disclaimer: This is computer generated statement, no signature required. Printed from <https://udyamregistration.gov.in> & Date of printing: 14/08/2025

For any assistance, you may contact:

1. District Industries Centre: HOWRAH (WEST BENGAL)

2. MSME-DFO: KOLKATA (WEST BENGAL)

Print : Udyam Registration Certificate

8/14/25, 4:28 PM

Udyam Registration Number : UDYAM-WB-08-0108281

34

Type of Enterprise	MICRO	Major Activity	Services
Type of Organisation	Proprietary	Name of Enterprise	SARKAR DECORETORS
Owner Name	Ananda Sarkar	PAN	COBPS0302A
Do you have GSTIN	No	Mobile No.	9836034082
Email Id	asarkar9836@gmail.com	Social Category	General
Gender	Male	Specially Abled(DIVYANG)	No
Date of Incorporation	26/08/1999	Date of Commencement of Production/Business	26/08/1999

Bank Details

Bank Name	IFS Code	Bank Account Number
State Bank of india	SBIN0014552	32654873134

Employment Details

Male	Female	Other	Total
4	0	0	4

Investment in Plant and Machinery OR Equipment (in Rs.)

S.No.	Financial Year	Enterprise Type	Written Down Value (WDV)	Exclusion of cost of Pollution Control, Research & Development and Industrial Safety Devices	Net Investment in Plant and Machinery OR Equipment[(A)-(B)]	Total Turnover (A)	Export Turnover (B)	Net Turnover [(A)-(B)]	Is ITR Filled?	ITR Type
1	2023-24	Micro	0.00	0.00	0.00	772941.00	0.00	772941.00	Yes	ITR - 4

Unit(s) Details

SN	Unit Name	Flat	Building	Village/Town	Block	Road	City	Pin	State	District
1	SARKAR DECORETORS	106/1	Chak Para	Bally	Bally	Udaygarh, Ward no. 35	Howrah	711204	WEST BENGAL	HOWRAH

Official address of Enterprise

8/14/25, 4:28 PM

Print : Udyam Registration Certificate

Flat/Door/Block No.	106/1	Name of Premises/ Building	Chak Para
Village/Town	Bally	Block	Bally
Road/Street/Lane	Udaygarh, Ward no. 35	City	Howrah
State	WEST BENGAL	District	HOWRAH , Pin : 711204
Mobile	9836034082	Email:	asarkar9836@gmail.com
Latitude	22.625487910495057	Longitude:	88.32986342938875

National Industry Classification Code(S)

SN.	Nic 2 Digit	Nic 4 Digit	Nic 5 Digit	Activity
1	77 - Rental and leasing activities	7729 - Renting and leasing of other personal and household goods n.e.c.	77291 - Renting of tent, furniture, pottery and glass, kitchen and tableware, utensils, household electrical and electronic equipments etc.	Services

Are you interested to get registered on Government e-Market (GeM) Portal	No
Are you interested to get registered on TReDS Portals(one or more)	No
Are you interested to get registered on National Career Service(NCS) Portal	No
Are you interested to get registered on NSIC B2B Portal	Yes
Are you interested in availing Free .IN Domain and a business email ID	N/A
Are you interested in getting registered on Skill India Digital Portal	No
District Industries Centre	HOWRAH (WEST BENGAL)
MSME-DFO	KOLKATA (WEST BENGAL)
Date of Udyam Registration	14/08/2025
Date of Printing	14/08/2025

IEC Details

IEC Number	
IEC Status	Inactive
IEC Registration Date	
IEC Modification Date	

CHAKPARA NAVODAY PALLY SAMITY
Chakpara, P.O.: Bhattanagar, P.S.: Liuah, Dist.: Howrah, Pin- 711203

EXECUTIVE COMMITTEE LIST FOR THE YEAR : 2018 - 16

S/N	Name	Address	Designation	Occupation
1.	Shiba Prasad Gayan	Chakpara, P.O.: Bhattanagar, P.S.: Liuah, Dist.: Howrah, Pin- 711203	President	Social Worker
2.	Debuprasad Dey	Do	Vice - President	Do
3.	Probir Das	Do	Secretary	Do
4.	Ashim Ray	Do	Asst. Secretary	Do
5.	Raju Jana	Do	Do	Do
6.	Swapan Kr.Dey	Do	Treasurer	Do
7.	Amal Kr.Banerjee	Do	Member	Do
8.	Sukes Ghosh	Do	Do	Do
9.	Kapil Chowdhury	Do	Do	Do
10.	Swapan Sarkar	Do	Do	Do
11.	Dulal Das	Do	Do	Do
12.	Kedar Nath. Barnwl	Do	Do	Do
13.	Sanchyan Chatterjee	Do	Do	Do

Do

(PRESIDENT)

(SECRETARY)

CHAKPARA NAVODAY PALLY
SAMITY

CHAKPARA NAVODAY PALLY
SAMITY

CHAKPARA NAVODAY PALLY SAMITY
Chakpara, P.O.: Bhattanagar, P.S.: Liuah, Dist.: Howrah, Pin- 711203

EXECUTIVE COMMITTEE LIST FOR THE YEAR : 2018-19

S/N	Name	Address	Designation	Occupation
1	Shiba Prasad Gayan	Chakpara, P.O.: Bhattanagar, P.S.: Liuah, Dist.: Howrah, Pin- 711203	President	Social Worker
2	Debuprasad Dey	Do	Vice - President	Do
3	Probir Das	Do	Secretary	Do
4	Ashim Ray	Do	Asst. Secretary	Do
5	Raju Jana	Do	Do	Do
6	Swapan Kr.Dey	Do	Treasurer	Do
7	Amal Kr.Banerjee	Do	Member	Do
8	Sukes Ghosh	Do	Do	Do
9	Kapil Chowdhury	Do	Do	Do
10	Swapan Sarkar	Do	Do	Do
11	Dulal Das	Do	Do	Do
12	Kedar Nath Barnwl	Do	Do	Do
13	Sanchyan Chatterjee	Do	Do	Do

(PRESIDENT)

(SECRETARY)

CHAKPARA NAVODAY PALLY
SAMITY

CHAKPARA NAVODAY PALLY
SAMITY

Shiba Prasad Gayan

Probir Das

CHAKPARA NAVODAY PALLY SAMITY

Reg. No. S/2L/26651

1, Chakpara, P.O.- Bhattanagar, P.S.- Liluah, Dist - Howrah- 711 203

No.....

Date.....

EXECUTIVE COMMITTEE LIST FOR THE YEAR -2019-2020

Sl	Name	Address	Designation	Occupation
1	Shiba Prasad Gayan	Chakpara, P.O-Bhattanagar, P.S-Liluah, Dist.-Howrah-711203	President	Social Work
2	Debu Prasad Dey	Chakpara, P.O-Bhattanagar, P.S-Liluah, Dist.-Howrah-711203	Vice-president	Social Work
3	Prabir Das	Chakpara, P.O-Bhattanagar, P.S-Liluah, Dist.-Howrah-711203	Secretary	Social Work
4	Ashim Ray	Chakpara, P.O-Bhattanagar, P.S-Liluah, Dist.-Howrah-711203	Asst. Secretary	Social Work
5	Swapan Kr. Dey	Chakpara, P.O-Bhattanagar, P.S-Liluah, Dist.-Howrah-711203	Treasurer	Social Work
6	Amal Kr. Banerjee	Chakpara, P.O-Bhattanagar, P.S-Liluah, Dist.-Howrah-711203	Member	Social Work
7	Sukes Ghosh	Chakpara, P.O-Bhattanagar, P.S-Liluah, Dist.-Howrah-711203	Member	Social Work

Shiba Prasad Gayan

Prabir Das

CHAKPARA NAVODAY PALLY SAMITY
Chakpara, P.O.: Bhattanagar, P.S.: Liuah, Dist.: Howrah, Pin- 711203

EXECUTIVE COMMITTEE LIST FOR THE YEAR : 2021 - 22

Name	Address	Designation	Occupation
SHIBA PRASAD GAYAN	Chakpara, P.O.: Bhattanagar, P.S.: Liuah, Dist.: Howrah, Pin- 711203	President	Social Worker
DEBUPRASAD DEY	Do	Vice - President	Do
PROBIR DAS	Do	Secretary	Do
ASHIM RAY	Do	Asst. Secretary	Do
SWAPAN KR.DEY	Do	Treasurer	Do
AMAL KR.BANERJEE	Do	Member	Do
SUKES GHOSH	Do	Member	Do

(PRESIDENT)

(SECRETARY)

CHAKPARA NAVODAY PALLY SAMITY

CHAKPARA NAVODAY PALLY SAMITY

Shibaprasad Gayan

Prabir Das

CHAKPARA NAVODAY PALLY SAMITY

Reg. No. S/2L/26651

1, Chakpara, P.O.- Bhattanagar,P.S.- Liluah, Dist - Howrah- 711 203

Ref. No.....

Date.....

EXECUTIVE COMMITTEE LIST FOR THE YEAR: 2022-2023

SL. No	Name	Address	Designation	Occupation
1	SHIBA PRASAD GAYEN	Chakpara, P.O. - Bhattanagar, P.S. - Liluah, Dist. - Howrah, PIN - 711203	President	Service
2	DEBAPRASAD DEY	-do-	Vice-President	Service
3	PRABIR DAS	-do-	Secretary	Service
4	SWAPAN KR. DEY	-do-	Treasurer	Service
5	RAJU JANA	-do-	Asst. Secretary	Service
6	RAJAT DEY	-do-	Asst. Secretary	Service
7	AMAL KR. BANERJEE	-do-	Member	Service
8	RATAN ROY	-do-	Member	Service
9	KAPIL CHOWDHURY	-do-	Member	Service
10	RAJESH SHARMA	-do-	Member	Service
11	SANJEEB SARKAR	-do-	Member	Service

Shiba Prasad Gayen

Prabir Das

41

CHAKPARA NAVODAY PALLY SAMITY
Chakpara, P.O.: Bhattanagar, P.S.: Liuah, Dist.: Howrah, Pin- 711203

EXECUTIVE COMMITTEE LIST FOR THE YEAR : 2023 - 24

SN	Name	Address	Designation	Occupation
1	SHIBA PRASAD GAYAN	Chakpara, P.O.: Bhattanagar, P.S.: Liuah, Dist.: Howrah, Pin- 711203	President	Social Worker
2	DEBUPRASAD DEY	Do	Vice - President	Do
3	PROBIR DAS	Do	Secretary	Do
4	ASHIM RAY	Do	Asst. Secretary	Do
5	SWAPAN KR.DEY	Do	Treasurer	Do
6	AMAL KR.BANERJEE	Do	Member	Do
7	SUKES GHOSH	Do	Member	Do

Shiba Prasad Gayan
(PRESIDENT)

Prabir Das
(SECRETARY)

CHAKPARA NAVODAY PALLY SAMITY

CHAKPARA NAVODAY PALLY SAMITY

BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL
EASTERN ZONAL BENCH, KOLKATA,
WEST BENGAL

O. A NO. 176/2025/EZ

In the matter of :
Saheb Shaw & Ors

.....Applicants

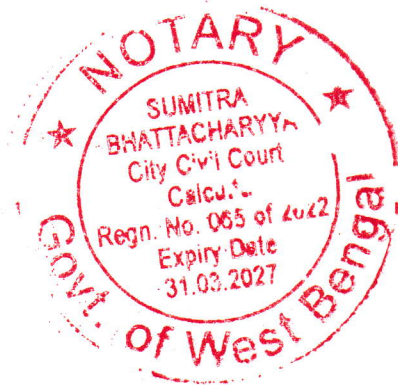
-Versus-

The West Bengal Pollution Control Board
& Ors.

....Respondents.

COUNTER AFFIDAVIT ON
BEHALF OF RESPONDENT

NO. 12



Krishnendu Bera
Advocate, High Court, Calcutta
Mob: 9804470595 (M)

Email :

krishnendubera87@gmail.com